

Dam both by irrigation and power; and

(b) whether Government propose to make the Research Section in Hira-kud permanent to obtain the maximum utilisation of the soil?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The coastal area of Purv will get flood protection but not the benefit of irrigation and power from the Hirakud Dam Project (Stage I).

(b) This question has not yet been considered. It is primarily the responsibility of the Government of Orissa.

**Shri Lokenath Mishra:** Has the Government examined the possibility of water-logging in the deltaic areas of the district, as the rivers,—particularly the river mouths,—have almost silted up and blocked to sufficient discharge of rain and flood water?

**Shri Hathi:** That is being examined.

**Shri Lokenath Mishra:** When will we get the results?

**Shri Hathi:** It will take some time, I can't give an exact date now.

**Shri Lokenath Mishra:** Has the Government considered any measures to remedy this evil?

**Shri Hathi:** That can be done only after we have examined the proposal.

#### SHRINES IN PAKISTAN

\*615. **Shri D. C. Sharma:** Will the Minister of Rehabilitation be pleased to refer to the reply to starred question No. 292 asked on the 31st August, 1954 and state the steps taken by the Pakistan Government to protect the Hindu and Sikh shrines and holy places after their ratification of the August 1953 Agreement?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** The agreement was ratified in April, 1954. The Government of Pakistan have

issued instructions to their Provincial Governments etc. in regard to the preservation and maintenance of sanctity of religious places of Non-Muslims in that country on the 25th June, 1954 and directed them to take suitable steps for implementing the agreement both in letter and spirit.

**Shri D. C. Sharma:** May I know if the Government of India has any information about the precise number of Hindu and Sikh shrines and holy places that have been left by the Hindus and Sikhs in West Pakistan?

**Shri J. K. Bhonsle:** No, Sir, we have not got that figure.

**Shri D. C. Sharma:** May I know, if that is the situation, how is this agreement going to work, because the number of shrines is not known and the precise nature of the agreement is not known?

**Shri J. K. Bhonsle:** No, Sir; we know the actual number of shrines that are desecrated and as that is known we write to the Government of Pakistan. In this case it is known that 1,028 shrines have been desecrated and we have actually written to the Government of Pakistan on this subject.

**Shri D. C. Sharma:** Is the Government aware of the fact that some of the followers or devotees of these shrines are prepared to go there in small numbers and look after them? If so, has the Government taken up this question with the Pakistan Government and with what result?

**The Minister of Rehabilitation and Food and Agriculture (Shri A. P. Jain):** We have no such information and we have not received any request from any person that they want to go and look after the shrines in Pakistan.

**Sardar Hukam Singh:** May I know whether the batches of visitors who got permission to visit these shrines during the last seven years, have ever

submitted any report on the actual condition of the shrines they visited and whether they require any repairs or other protection?

**Shri A. P. Jain:** Sometimes we have been receiving reports that the shrines are not being properly looked after and we have from time to time drawn the attention of the Pakistan Government in consonance with the agreement that has been arrived at.

**Sardar Hukam Singh:** May I know whether Government has directed its own representative in Pakistan to visit those shrines for himself and then make a report to this Government about the condition of those shrines?

**Shri A. P. Jain:** We have not taken any such action so far.

**Sardar Hukam Singh:** May I know whether the Government now propose to ask its representative there that he should go round, after getting permission, and see the condition of those shrines and report whether they require any repairs or other protection?

**Shri J. K. Bhonsle:** We had actually suggested to Pakistan Government that a Joint Commission may be appointed to go into this question, but, unfortunately, the Pakistan Government has not agreed to this suggestion.

#### अमलखगंज-भीमफेड़ी सड़क

\*६१६. श्री बिभूति मिश्र : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि त्रिभुवन राजपथ के निर्माण के साथ ही सरकार अमलखगंज-भीमफेड़ी सड़क की मरम्मत कराने जा रही है;

(ख) यदि हां, तो काम कब शुरू होगा और पूरा होने में कितना समय लगेगा, और

(ग) कितने खर्च का अनुमान है ?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Recent heavy floods in Nepal caused considerable damage to this link road, washed away 3 bridges, many embankments and several miles of the road. In response to Nepal Government's appeal, Government of India agreed to carry out the emergency repairs to make the road jeepable by the end of November 1954 and to construct the bridges before the next monsoon. The Nepal Government will do the rest of the work themselves.

(b) Work started soon after the floods in August 1954 and it is hoped to complete emergency repairs within the next few months.

(c) The details are being worked out but approximately Rs. 64.5 lacs would be necessary.

I may add, Sir, that since this reply was prepared, we have got information that this Amlekhganj-Bhimpedi road has been opened to traffic—both jeeps and lorries.

श्री बिभूति मिश्र : क्या त्रिभुवन राजपथ साल बरसात के पहले चालू हो जायेगा ?

**Shri Anil K. Chanda:** Attempts are being made to do that.

श्री बिभूति मिश्र : अगर चालू हो जायेगा तो सड़क आम जनता के लिये रहेगी या सिर्फ सरकार के लिये रहेगी ?

प्रधान मंत्री तथा बौद्धिक कार्य एवं रक्षा मंत्री (श्री जवाहरलाल नेहरू) : जनता हमेशा हमारे सर आंखों पर रहती है, यह आप का जानना चाहिये ।

#### SECOND FIVE-YEAR PLAN

\*620. **Shrimati Tarkeshwari Sinha:** Will the Minister of Planning be pleased to state:

(a) whether the broad outlines of the Second Five-Year Plan have been finalised; and

(b) if so, whether Government will lay a copy of it on the Table of the House?